

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234
CP/38(AHM)2023

Proceedings under Section 241 - 242 of Co. Act, 2013

IN THE MATTER OF:

SHRI PRADIPKUMAR N THAKKAR & Ors.
VS
PARKER TILES PRIVATE LIMITED & Ors.

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirwa Dave, Adv. a.w Mr. Jaimin Dave, Adv
For the Respondent : Mr. Mansukhbhai Nakrani, PCS
For the RD : Mr. Shiv Pal Singh

ORDER

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)